

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 28

C.P.(CAA)/20(MB)2024 IN C.A.(CAA)/283(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **GOLDMEDAL ELECTRICALS PRIVATE LIMITED**

Section 230-232 of the Companies Act, 2013

ORDER

CS Ashish o Lalpuria for the Petitioner present. Adv Kinnari Mehta h/f Adv Sneha Prabhhu I/b Adv Siddharth Chandrashekhar for Applicant present through VC.

Heard the Counsel and the matter is **Reserved for Order.**

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PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)